

(b) Recommendations of the Venkataraman Committee.

(c) All other relevant issues such as the question whether the revised tariff should be allowed to remain in force until such time as the Damodar Valley Corporation takes a decision to revise the tariff on the basis of the Committee's recommendations.

#### **Thermal Power Stations in Bihar and West Bengal**

1270. Shri P. R. Chakraverti:  
Shri K. N. Tiwary:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the scheme to have super-Thermal Power Stations in Bihar and West Bengal coalfield areas has been abandoned; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Irrigation and Power (Shri Shyam Dhar Misra): (a) No. Super-thermal power stations are being established at Chandrapura (D.V.C.), Patratu (Bihar) and Santaldih (West Bengal).

(b) Does not arise.

#### **Housing Projects**

1273. Shri P. C. Borooah:  
Shri P. R. Chakraverti:

Will the Minister of Works and Housing be pleased to state:

(a) whether representations had been received by the Union Government from the States that owing to the time-lag between the sanctioning and completion of housing projects, it was found difficult to spend the entire amount advanced to them by the Life Insurance Corporation;

(b) whether it is a fact that the State Governments have been allowed to sanction housing projects substantially in excess of their annual allocations;

(c) if so, the extent of the excess over the allocations; and

(d) whether there is any condition attached to this new facility?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) to (d). It had been represented to the Government of India that owing to the time-lag between the sanctioning and completion of housing projects, the State Governments found it difficult to spend the entire amount of Life Insurance Corporation funds advanced to them, during the same year. The State Governments have therefore been permitted, with effect from 1965-66, to sanction, every year, housing projects to the extent of 25 per cent in excess of the allocation for that year, subject to the condition that the actual expenditure is limited to the amount of loan advanced by the Life Insurance Corporation during that particular year.

#### **V. D. Among Teenagers**

1273. Shri P. R. Chakraverti:  
Shri K. N. Tiwary:

Will the Minister of Health be pleased to state:

(a) whether a seminar had been organised by the Indian Public Health Association recently in New Delhi;

(b) whether the participants expressed concern at the alarming rise in venereal diseases among the teenagers and college students;

(c) the steps taken to remove the shortage of V. D. Clinics and to renovate the existing ones; and

(d) the extent of co-operation sought from the University authorities and eminent educationists for organising effective propaganda amongst the students?

The Minister of Health (Dr. Sushila Nayar): (a) Yes. A Seminar on Problem of Venereal Diseases in the Territory of Delhi was held on the 28th August, 1965, under the aus-

pices of the Delhi Branch of the Indian Public Health Association.

(b) One of the speakers in the Seminar mentioned about the rise of V. D. among the adolescent age group.

(c) With an objective of having at least one V.D. Clinic in every district headquarter and one Headquarter clinic in every State, a V. D. Control Scheme was included in the Second Five Year Plan as Centrally aided Programme. The Scheme has been continuing in the Third Five Year Plan. During the Second Plan, 100 V. D. Clinics were established in different States and in the Third Plan, 32 clinics have been set up so far. The clinics are established according to the local needs and Central assistance for this purpose is made available to the States at the rate of 75 per cent non-recurring and 50 per cent recurring expenditure.

(d) Six orientation programmes were held in Delhi University on the subject. Association for Moral and Social Hygiene in India is having regular seminars on V. D. The Central Health Education Bureau has also been assisting the Association in regard to its educational work in schools and colleges. A number of pamphlets, brochures and a film "Vicious Enemy" have been produced and distributed to all States.

#### Pay Scales of Assistants

1274. Shri S. M. Banerjee: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Central Secretariat Assistants have not been given the benefit of merging full amount of Dearness Allowance in their revised scale of Rs. 210-530 as recommended by the Second Pay Commission;

(b) whether the Association of the Central Secretariat Assistants represented for the revision of their scale

of pay and if so, the reasons for not accepting the demand; and

(c) whether Government are now considering to revise the scale of pay of Assistants in view of the fact that the scales of pay recommended by the Second Pay Commission have recently been revised in the case of Joint Secretaries?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Central Secretariat Assistants had been given the scale of Rs. 210-10-290-15-320-EB-15-425-EB-15-530, as recommended by the 2nd Pay Commission.

(b) The Association of the Central Secretariat Assistants represented for revision of their scale of pay. Considering their duties and responsibilities, and the likely repercussions of a substantial revision of pay scale on other categories, a limited improvement was effected within the range recommended by the 2nd Pay Commission by laying down a scale of Rs. 210-10-270-15-300-EB-15-450-EB-20-530.

(c) No, Sir.

#### Pay Scales of Despatch Riders

1275. Shri S. M. Banerjee:  
Shri Mohammad Elias:  
Shri Warlor:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government have revised the pay scales of Despatch Riders in the Posts and Telegraphs Department;

(b) whether Government have received a demand from the Despatch Riders working in the Central Secretariat Offices that their pay scales should also be revised accordingly and brought at par with Posts